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NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH**` KOLKATA

C.P.(IB) No. 40/KB/2018

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th January 2018, 10.30 A.M.

Name of the Company		Chemtan Chemical CoVs- Park Leather Industries Pvt.Ltd		
Under Section		9 IBC		
SI. No.	Representa	nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
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ORDER

Ld. Counsel for the operational creditor is present. No one is present from the corporate debtor's side.

It is learnt that as per order dated 10/01/2018 the operational creditor did not serve notice of admission on the corporate debtor. Therefore, the petitioner is hereby directed to serve notice of admission on the corporate debtor and file affidavit of service within 7 days from today, fixing on 23/02/2018 for hearing.

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(Jinán K.R.) Member (J)

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